

Through Fax/Mail

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

From:

**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi .

File No. XIX(I)/5/2022/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination for attending 1st State Level Meet of LADCs of Jharkhand on 21<sup>st</sup> April, 2024 at Nyaya Sadan, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate **all the Secretaries** of the District Legal Services Authorities (DLSAs) of the State Jharkhand to attend **1st State Level Meet of LADCs on 21<sup>st</sup> April, 2024 at Nyaya Sadan, Ranchi.**

You are, therefore, requested to direct the Secretary, DLSA at your Judgeship to attend the aforesaid Meet.

Accordingly, all the nominated Officers are accorded necessary permission for attending the aforesaid Meet.

**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

This is for your information and needful.

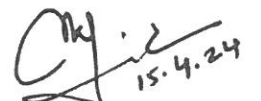
Yours sincerely

Sd/- Nikesh Kumar Sinha  
Registrar (Administration)

Memo no. 1579 /Apptt.

dated, the Ranchi 15/04/2024

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/951 dated 10.04.2024 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.

  
15.4.24

Registrar (Administration)